

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER	: Rst.A/5/2024
PETITION NUMBER	: CP/IBC/1053/2019
NAME OF THE APPLICANT	: Agarwal Coal Corporation Pvt Ltd
NAME OF THE RESPONDENT(S)	: Nizam Energy Pvt Ltd
UNDER SECTION	: Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. V.N. Dubey for the Applicant.

In this case the Applicant has filed restoration Application seeking to restore CP/IBC/1053/2019 and sought listing. The same has been listed today and all other prayers are only to expedite adjudication.

In this case NCLAT has also passed an order on 21.12.2023 allowing the appeal of the applicant and remanded the matter back to this Tribunal for adjudication.

Case Heard.

In view of the above, Application CP/IBC/1053/2019 is restored.

Applicant is directed to serve copy on the Respondent and file AOS.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

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Rst.A/5/2024 is disposed off.

List CP/IBC/1053/2019 on 22.07.2024 for hearing.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

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